

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

**Junior Civil Judges - Transfers and Postings of Junior Civil Judges - ORDERS
- ISSUED.**

ROC.NO.788/2019-B.SPL.

NOTIFICATION NO.667-B.SPL.

DATED:24.10.2019.

**The High Court made the following Transfers and Postings of
Junior Civil Judges:-**

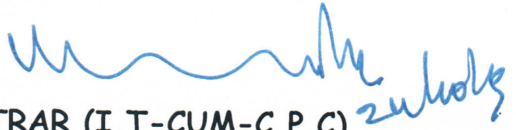
The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Ms. B.Gayathri, Addl. Junior Civil Judge, Sullurpet, Nellore District.	Prl. Junior Civil Judge, Gudur, Nellore District (post kept vacant)	Prl. Junior Civil Judge, Sullurpet, Nellore District.	Addl. Junior Civil Judge, Gudur, Nellore District
2.	Sri B.Rajesh, Prl. Junior Civil Judge, Kadapa.	Prl. Junior Civil Judge, Giddalur, Prakasam District (post kept vacant)	III Addl. Junior Civil Judge, Kadapa.	Prl. Junior Civil Judge, Markapur, Prakasam District.
3.	Sri G.Rama Krishna, Junior Civil Judge, Chintalapudi, West Godavari District.	VII Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District, VICE Smt. D.Geetha Rani, transferred.	Special Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.	Smt. D.Geetha Rani.

4.	On relief, Smt. D.Geetha Rani, VII Addl. Junior Civil Judge, Rajamahendravarm, East Godavari District	Prl. Junior Civil Judge, Rajamahendravaram, East Godavari District (pot kept vacant)	--	Smt. D.Geetha Rani, on relief, by her successor shall take charge of her post from I Addl. Junior Civil Judge, Rajamahendravaram.
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The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE:**
1. All the officers shall get themselves relived from their present posts on or before **28.10.2019** and join in their new posts on or before **02.11.2019** without fail.
 2. The Officers viz., Sri B.Rajesh and Sri G.Rama Krishna, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since those officers are transferred to the present stations at their request.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
 4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 5. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (I.T-CUM-C.P.C)
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. Icharge Officers concerned.
3. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
4. The Registrar General, and other Registrars, High Court of Andhra Pradesh, Amaravati.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati. **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.

7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravati.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
East Godavari at Rajamahendravaram, Kadapa, Nellore, Prakasam at Ongole and West Godavari at Eluru
10. **THE I ADDL. DISTRICT JUDGES:**
East Godavari at Rajamahendravaram, Kadapa, Nellore, Prakasam at Ongole and West Godavari at Eluru.
11. The Pay and Accounts Officer, Andhra Pradesh.
12. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)**
Kakinada, Kadapa, Nellore, Ongole and Eluru.
13. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.